Annexure - 7

Name of the Corporate Debtor:- Panache Exports Private Limited **Date of commencement of CIRP - 25/11/2019** **List of creditors as on - 08/02/2021**

List of Operational Creditors (Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim received						Amount of contingent claim	Amount of any mutual dues that may be set- off	Amountt of claim under verification	Remarks , if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party ?	% of Voting share				
1	Municipal Corporation of Greater Mumbai	NA	19/12/2019	714563	714563	Pursuant to exemption availed from Octroi Due on Notional Custom Dutyon Goods imported under EPCG License scheme	Nil	148937	Nil	Nil	Nil	Nil	Nil	
2	Union of India, Ministry of Commerce & Industry through Development Commissioner, SEEPZ-SEZ, Andheri (East), Mumbai 400 096		25/01/2020	13783000	13783000	Excise duty not paid	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
					14497563									